

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 16623 - JK (LD) of 2025
DATED:- 12 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: - 12.11.2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 16623 - JK(LD) of 2025 dated 12.11.2025.

S.No	Case No.	Title of case	Name of the OIC with designation
1	OA No. 1554/2025	Narinder Kumar Sepolia Vs UT of J&K and Ors	Er. Sanjay Kumar Badhan, Technical Officer to Chief Engineer, I&FC Department, Jammu
2	OA No. _____/2025 5	Jagdish Raj V/s UT of J&K & Ors.	Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu
3	OA No. 1863/2021	Hans Raj V/s UT of J&K & Ors.	Er. Anil Kumar, Assistant Executive Engineer, Irrigation Division - II, Jammu
4	WP(C) _____/2025	UT of J&K Vs. Krishan Lal	Sh. Jatinder Kumar, Executive Engineer, I&DCD Nowshera
5	OA No. 1060/2025	Yog Raj Vs. UT of J&K and Ors.	Sh. Jatinder Kumar, Executive Engineer, I&DCD Nowshera
6	OA No. 1459/2025	Swarn Singh Vs. UT of J&K and Ors.	Sh. Jatinder Kumar, Executive Engineer, I&DCD Nowshera
7	A.A No. 53/2002	TRG Industries Pvt Limited V/s UT of J&K and others.	Er. Anil Kumar, Assistant Executive Engineer, Irrigation Division - II, Jammu
8	O.A No. 1352/2024	Sagar Chand V/s UT of J&K and ors.	Er. Girdhari Lal
9	OA No. 1719/2025	Dev Raj Vs. UT of J&K and Others	Er. Rajeev Mohan, Executive Engineer, Mechanical Irrigation Division Jammu.

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